HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(OFFICE OF THE REGISTRAR GENERAL, AT JAMMU)

CIRCULAR

No: 12 of 2022/RG/CPC

Dated: 27-12-2022

It is impressed upon the Presiding Officers of all the District and Subordinate Courts across the UT of J&K and UT of Ladakh, to strictly comply with the Orders/directions of the Hon'ble Supreme Court of India, sent to them through Fast and Secured Transmission of Electronic Records (FASTER) mechanism. Learned Principal District & Sessions Judge of each District, who has been designated as Nodal Officer for FASTER for his respective District, shall monitor the compliance of such orders.

By Order,

No: 44736-00/RG/CPC

Copy forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu, 2. Secretary to Hon'ble Mr/Ms. Justice
- for information of their Lordships. 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu,
- 4. Director, J&K Judicial Academy, Jammu.
- 5. Registrar Rules, High Court of J&K and Ladakh, Jammu.

6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar

..... for information

Dated: 27-12-2022

- 7. Registrar Computers (I.T) cum CPC e-Courts, High Court of J&K and Ladakh, at Jammu, for information and uploading the same on the High Court website.
- 8. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.

.... for information

- 9. All Principal District and Sessions Judges for information and compliance and with a request to circulate the same among all the judicial officers in their respective district.
- 10. In-charge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
- 11. Office file.

(Registrar General)

Sanjeev Gupta (Registrar General) 27-10